

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4507

ANSWERED ON:08.08.2014

NIRBHAYA FUND

Ahir Shri Hansraj Gangaram;Subbareddy Shri Yerram Venkata

Will the Minister of FINANCE be pleased to state:

- (a) the present status of Nirbhaya Scheme;
- (b) whether the Government has deputed any agency to monitor implementation of the said Scheme and if so, the details thereof;
- (c) whether the Government has formulated any criteria for the use of Nirbhaya fund and if so, the details thereof;
- (d) the number of victims who have been given assistance by the Government from the Nirbhaya fund; and
- (e) whether the Government has done any review of the utilization of the assistance under the Nirbhaya Funds and if so, the findings of the said review?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SMT. NIRMALA SITHARAMAN):

- (a) Nirbhaya Fund has been created as a corpus in Public account in Department of Economic Affairs (DEA). Rs.2000.00 crore has been credited into the Fund. As and when the schemes from Ministries/Departments are approved to be funded from 'Nirbhaya Fund', suitable allocations are done in their respective Demands and the corpus in DEA is reduced by that amount.
- (b) Department of Economic Affairs, Ministry of Finance is the nodal Department responsible for operationalisation of 'Nirbhaya Fund'.
- (c) Nirbhaya Fund' has been set up to ensure dignity and safety of girl children and women.
- (d) Assistance to the victims are not provided directly from 'Nirbhaya Fund'.
- (e) Allocation from Nirbhaya Fund has been made in the Union Budget 2014-15 for the following schemes:
 - (i) 'Scheme on Women Safety on Public Road Transport' administered by Ministry of Road Transport and Highways – Rs. 50.00 crore;
 - (ii) 'Schemes on backend integration of distress signal from victims with mobile vans and control rooms' administered by Ministry of Home Affairs – Rs. 150.00 crore.